Candidates for this programme have been selected on the basis of their counseling conducted by professional counselors of NSDC based on their qualification and their interest. NSDC and CII shall also give skill certificates to all the participants on the completion of the course and these institutions will also assist in providing the trained youth to obtain jobs in the industry under PMKVY Scheme. At present 8 skill training centres have been started in different districts in Delhi.

## Illegal infiltration along Indo-Bangladesh border

1012. SHRI RONALD SAPA TLAU: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Ministry had assigned the Border Security Force (BSF) in Indo-Bangladesh Border to protect the country from illegal infiltration;
- (b) how many cases of illegal intrusions the BSF has reported in this sector during the past three years, year-wise;
- (c) what instructions have been given to the BSF to follow when illegal infiltrators are detected; and
- (d) whether any such actions have been taken during the past three years, if so, the details thereof, year-wise and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Border Security Force (BSF) has been assigned the border guarding responsibilities along the Indo-Bangladesh border.

(b) Cases of illegal intrusions reported by BSF along Indo-Bangladesh Border during the past three years and current year, is as under:-

Year	2014	2015	2016	2017 (upto Nov., 2017)
Case	1017	1047	832	543

(c) and (d) BSF has been mandated to prevent any illegal entry into the country. Persons found illegally infiltrating are handed over to the State Police for appropriate legal action as per details given below:—

Year	2014	2015	2016	2017
				(upto Nov., 2017)
Persons handed	2455	3426	2075	1085
over to State				
Police (nos.)				